

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/872/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Presiding officer,  
Industrial Court, Guwahati.

Dated Guwahati the 16<sup>th</sup> February, 2022.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/52, dated. 14.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, **w.e.f. the evening of 15.02.2022 till the morning of 17.02.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/873-74/A, dated 16.02.2022**

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

Sd/-  
16/2/22  
**JT. REGISTRAR (VIGILANCE)**

Rda